

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:944  
ANSWERED ON:01.03.2011  
SUGARCANE PRICING  
Mohan Shri P. C.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government proposes to evolve any new formula for pricing of sugarcane across the country; and
- (b) if so, the details and the salient features thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam. A 'Fair and Remunerative Price (FRP)' of sugarcane is announced by the Government on the recommendation of the Commission for Agricultural Costs and Prices (CACP). Consequent to amendment of the Sugarcane (Control) Order, 1966 on 22.10.2009, the concept of Statutory Minimum Price of sugarcane has been replaced with the 'Fair and Remunerative Price (FRP)' of sugarcane for 2009-10 and subsequent sugar seasons. There is no proposal to change from current formula of FRP.

(b): Does not arise.